

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 3955/2016**

this the 27<sup>th</sup> day of August, 2019

**Hon'ble Ms. Jasmine Ahmed, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

Sh. Braham Prakash  
ASI in Delhi Police, Group 'C'  
PIS No.- 28860597  
Aged about 48 years  
S/o Late Sh. Ram Swaroop,  
R/o RZ-664, Gali No. 25,  
Shad Nagar, Palam Colony,  
New Delhi-45

(By Advocate : Mr Anil Singal)

## Versus

1. Union of India  
Through its Secretary,  
Ministry of Home Affairs,  
North Block, New Delhi.
2. Commissioner of Police,  
PHQ, IP Estate, New Delhi.
3. D.C.P (Establishment)  
PHQ, IP Estate, New Delhi. ....Respondents

(By Advocate : Ms Neetu Mishra for Ms Rashmi Chopra)

## ORDER (ORAL)

### **Ms. Jasmine Ahmed, Member (J):**

Mr Anil Singal, learned counsel for the applicant appeared and Ms Neetu Mishra, proxy counsel for Ms Rashmi Chopra, learned counsel for the respondents appeared. Learned counsel for the applicant handed over a judgment in OA No. 2996/2017 passed by this Tribunal on 06.02.2019 and stated that this

matter is completely covered by the aforesaid judgment. Learned counsel for the respondents has not disputed it.

2. Accordingly, the OA is disposed of in the light of the judgment in OA No. 2996/2017 passed on 06.02.2019.

**(Aradhana Johri)**

**Member (A)**

**(Jasmine Ahmed)**

**Member (J)**

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